

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-4540
TO BE ANSWERED ON-22.03.2018
CANCELLATION OF TENDERS

4540. SHRI CHANDRAKANT KHAIRE

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) whether tenders upto 3.5 Gigawatt of solar energy were cancelled recently due to ambiguity in tax and rules for the solar energy sector;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether some of these tenders were released in 2015-16 and no progress has been made so far in this regard; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)
(SHRI R.K. SINGH)

- (a) and (b) No tenders have been cancelled due to ambiguity in tax and rules in the solar energy sector.
- (c) and (d) No Madam.
